

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) There is only one such camp at Farash Bazar in Delhi.

(b) About 250 persons are staying in the Relief Camp at Farash Bazar. There are no widows or orphaned children among the camp inmates.

(c) No Specific financial assistance has been sanctioned for marriages of affected persons.

(d) Despite efforts it has not been possible to elicit exact and reliable information about the employment status of the riot affected widows.

(e) Apart from the free education facilities available in the Government/Municipal Corporation of Delhi Schools, Government of Ind'a has sanctioned a sponsorship scheme for the riot affected children titled "Children in need of Care and Protection". First instalment of Rs. 69,800/- for 698 riot affected children has already been released to the Delhi Council of Child Welfare who are implementing this scheme.

#### Postings abroad for IAS/IPS Officers

1964. SHRI V. GOPALSAMY:  
SHRI L. GANESAN :

Will the PRIME MINISTER be pleased to state :

(a) whether any criteria or guidelines have been laid down in the matter of posting of IAS/IPS and other officials abroad;

(b) if not, what are the reasons therefor;

(c) if the answer to part (a) above be in the affirmative, what are the details thereof;

(d) whether Government's attention has been drawn to the fact that the Delhi based officials are cornering foreign postings ; and

(e) if so, what steps are being taken to stop this discrimination ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) to (e) Posts under the Government of India located abroad are filled either under the Senior Staffing-Scheme or under the respective recruitment rules for the posts. Selections for such posts are always made with due regard to the job requirements of each post and the qualifications and experience of the officers. So far as the field of selection is concerned, posts under the Senior Staffing Scheme are filled out of officers on offer, which will include officers belonging to the various State cadres. In the case of posts for which recruitment rules have been made, the field of selection will depend upon the recruitment rules and in many cases the posts are circulated to the States/Ministries/Departments and applications/nominations are invited.

#### New jail for Delhi

1965. SHRI L. GANESAN :  
SHRI V. GOPALSAMY:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the estimated cost for the new jail to be set up in Delhi;

(b) what will be its capacity and whether it is proposed to be a model jail;

(c) what new amenities are proposed to be provided in this new jail; and